[Shri Sitaram Kesri]

(iv) Statement No. XIII-Hundred Twenty-ninth Session, 1984. [Placed in Library. See No. LT-2051/861

(v) Statement No. XH-Hundred Thirtieth Session, 1!<84 [Placed in Library. See No. LT-2052/86]

(vi) Statement No. Xl-Hundred Thirty-first Session, 1984. [Placed in Library. See No. LT-2053/86]

(vii) Statement No. VUl-Hundred Thirty-second Session, 1985. [Placed in Library. See No. LT-2054/86]

(viii) Statement No. VH-HundredThirty-third Session, 1985. Placed in Library. See No. LT-2055/86]

(ix) Statement No. V-Hundred Thirty-fourth Session, 1985 [Placed, in Library. See No. LT-2056/86]

(x) Statement No. IV-Hundred Thirty-fifth Session, 1985. [Placed in Library. See No. LT-2057/86]

(xi) Statement No. II-Hundred Thirty-sixth Session, 1985 Placed in Library. See No. LT-2058/86]

## Report and Accounts (1984-85) of the Mazagon Dock Limited, Bombay and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND DEFENCE SUPPLIES <SHi?I SUKH RAM): Sir, I beg to lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1> of section 619-A of the Companies Act, 1956:--

(i) Annual Report and Accounts of the Maz gon Dock Limited, Bombay, for the year 1984-85, together with the Auditors' Report

Statement by Government (ii) accepting the above Report.

Statement (in English II. and Hindi) giving reasons for the delay in laving the papers mentioned at (i) above. [Placed in Library. See No. LT-2019/86 for I and IL]

## to A Matter of Calling Attention **Urgent Public Importance**

The situation arising out of the non-settlement of the ethnic problem; of Tamils in Sri Lanka and reported attacks on Indian Fishing Boats bv Sri Lankan Armed Forces.

MR. CHAIRMAN: Now, we will take up Calling Attention.

श्री प्यारे लाण खंडलवाल (मध्य प्रदेश) : हम लोगों ने एक सप्ताह से विकंपाधिकार का नोटिस दिया हुआ है हम जानना चाहते है कि उसका क्या हुआ ? इस सम्बन्ध में आपकी रूलिंग जानना चाहते हैं :

MR. CHAIRMAN: You wiH get a reply.

Now Mr. V. Gopalsamy. Absent. Next Mr. Bhandare.

MURLIDHAR CHANDRA-SHRI KANT BHANDARE (Maharashtra): Sir, I beg to call the attention of the Minister of External Affairs to the situation arising out of the non-settlement of the ethnic problem of Tamils in Sri Lanka and reported attacks on Indian fishing boats by Sri Lankan Armed forces and the steps taken by the Government in this regard.

[Mr. Deputy Chairman in the chair.]